

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **07.07.2026** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

**02.00 PM**

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In the Court of Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial),

**Note: No Mention will be permitted without prior consent of the other side.**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 262/2026 For Exemption IA No. 737& 740/2026 For Stay IA No. 738/2026 For Urgent Listing IA No. 739/2026	Debashis Bose Vs State Bank of India & Anr.	Ms. Deepika Murali	Cyril Amarchand Mangaldas For Caveator
2.	Comp App (AT) (CH) (Ins) No. 263/2026 For Urgent Listing IA No. 741/2026 For Exemption IA No. 742& 744/2026 For Stay IA No. 743/2026	Pragya Jhunjunwala Vs State Bank of India & Anr.	Mr. Arun C Mohan	Cyril Amarchand Mangaldas For Caveator

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)